GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2733 TO BE ANSWERED ON 04.12.2019

SUPPORT FOR INDIA

2733. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of countries which have supported India's policies regarding Article 370 and 35A:
- (b) the names of countries which have opposed India's policies regarding Article 370 and 35A; and
- (c) the reaction of the Central Government against the countries that have opposed the abrogation of Article 370 and 35A and the steps taken in this regard along with the details?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [SHRI V. MURALEEDHARAN]

(a) to (c) Consequent to Government's proactive outreach and briefing to the members of the international community on the facts relating to Jammu and Kashmir, countries have shown understanding that matters related to Jammu and Kashmir, which is an integral part of India, are internal to India. Countries have called on Pakistan to not allow its territory to be used for terrorism in any manner. They have also acknowledged that issues, if any, between India and Pakistan should be addressed bilaterally and peacefully.

Government has taken note of some statements made by China, Malaysia and Turkey on Jammu and Kashmir. Government's consistent position has been that the Union Territories of Jammu & Kashmir and Ladakh are integral part of India. It has been conveyed that we expect these countries to not comment on the internal affairs of India; respect India's sovereignty and territorial integrity; and develop proper understanding of the issue.
